

passports to all Haj applicants in a time bound manner by 31st July, 2010 where recommendatory police verification reports have been received; and issue short validity Haj passport in the remaining cases from 1st August to 13th August 2010. The Ministry is closely monitoring the progress of issue of passports to the Haj applicants to ensure that all such passports are issued within the deadline set by the Ministry.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

AIMS of current National Advisory Council

†1176. SHRI SHREEGOPAL VYAS:
SHRI ANIL MADHAV DAVE:

Will the PRIME MINISTER be pleased to state:

- (a) the aims of current National Advisory Council (NAC);
- (b) whether it is a fact that some members of previous council had tendered resignation;
- (c) if so, the reasons therefor;
- (d) whether the council is constitutionally capable, if so, the process by which it is so;
- (e) if not, the extent to which its recommendations are binding on Government; and
- (f) the procedure by which its office bearers and members are decided?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) The National Advisory Council (NAC) has been constituted to provide inputs in the formulation of policy by the Government and to provide support to the Government in its legislative business.

(b) and (c) One Member of the NAC resigned on account of floating his own political party.

(d) The National Advisory Council (NAC) has been constituted by the Central Government in exercise of the executive powers vested in it under the Constitution.

(e) Does not arise in view of reply to part (d) above.

(f) It has been mentioned in the Order constituting the NAC that the Council shall consist of such number of Members not exceeding 20, as may be nominated by the Prime Minister in consultation with Chairperson of NAC.

Social welfare issues identified by NAC

1177. SHRI PARIMAL NATHWANI: Will the PRIME MINISTER be pleased to state:

†Original notice of the question was received in Hindi.